

THE HIGH COURT OF JUDICATURE AT BOMBAY

No. Rule/E-4203/70/58

Dated 8th May, 2015**NOTIFICATION**

**Subject: Section 16(2) of the Advocates Act, 1961 –
Designation as Senior Advocate by the High
Court.**

In exercise of the powers conferred by Section 16 (2) of the Advocates Act, 1961 and in accordance with the Rules framed by the High Court thereunder, the High Court of Judicature at Bombay is pleased to designate following advocates as Senior Advocates, with effect from 6 May, 2015 :-

<u>Sr. No.</u>	<u>Name of the Advocates</u>
1	Shri Avinash V. Gupta 18, "Vishwachakshu", Bhagwaghar Lay out, Dharampeth, Nagpur 440010, Maharashtra
2	Shri Surendra Kumar Mishra "Vindhyachal", 27, Dubey Layout, Jaitala Road, Nagpur 440016
3	Shri Mihir Akshaykumar Desai Premises No. 7, 4 th Floor, Hind Rajasthan Chambers, Oak Lane, Fort, Mumbai – 400 001
4	Shri Sudin M.S. Usgaonkar 304, Mangirish, 18 th June Road, Panaji Goa

<u>Sr. No.</u>	<u>Name of the Advocates</u>
5	Shri Rajiv Balasaheb Chavan 802, Sai Prasad Building, Near Bandra Court, Next to Provident Fund Office, Service Road, Bandra (East), Mumbai – 400 051
6	Ms. Gayatri Singh Office :- 61, Jalaram Krupa, Janmabhoomi Marg, 1 st Floor, Above Janata Sahakari Bank, Fort, Mumbai – 400 001
7	Shri Sanjeev Mukund Gorwadkar 32, Rajebahadur Mansion, 1 st Floor, Ambalal Doshi Marg, Mumbai.

Date: 8th May, 2015

**Sd/-
(MANGESH S. PATIL)
REGISTRAR GENERAL**

Copy forwarded with compliments for information to :-

1. The Persons Concerned
2. The Registrar, Supreme Court of India, New Delhi.
3. The Registrar, High Court of _____
4. The Registrar, Original Side/ Prothonotary & Senior Master, High Court, Original Side, Bombay 400 032.
5. The Secretary, Bar Council of India, New Delhi.
6. The Secretary, Bar Council of Maharashtra and Goa, Bombay 400 032.
7. The Advocate General of Maharashtra, Bombay
8. The Additional Advocate General of Maharashtra, Bombay
9. The Advocate General of Goa, High Court of Bombay at Goa (Panaji)
10. The Additional Advocate General of Goa, High Court of Bombay at Goa (Panaji)
11. The Registrar, High Court of Judicature at Bombay, Nagpur/Aurangabad Bench.
12. The Registrar, High Court of Bombay at Goa (Panaji).
13. The President, Bombay Bar Association, High Court, Original Side, 3rd Floor High Court Main Building, Bombay – 400 032.

14. The President, Advocate's Association of Western India, Bombay.
15. The President, Bar Association, High Court of Judicature at Bombay,
Nagpur/Aurangabad Bench.
16. The President, Bar Association, High Court of Bombay at Goa (Panaji).
17. The Registrar (Legal & Research)

Date: 8th May, 2015

**Sd/-
(MANGESH S. PATIL)
REGISTRAR GENERAL**